

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 86 of 2012

Dated :20th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**N.T.P.C. Ltd.
Versus**

....Appellant (s)

Central Electricity Regulatory Commission & Ors. ... Respondent (s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Pradeep Misra for R.10
Mr. Mohit Kr. Shah
Ms. Shilpi Shah for R.3**

ORDER

As agreed by the learned counsel for the parties, Post the matter for hearing on **14.03.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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